

F. No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2025

ORDER NO. 15 of 2025

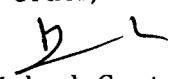
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for CESTAT, New Delhi on **06.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 06.02.2025 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/51375/2018 M/s. Dinesh Irrigation Pvt. Ltd. vs. Commissioner CGST and Central Excise, Jaipur

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Dated: 27.01.2025

ORDER NO. 16 of 2025

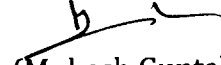
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for CESTAT, New Delhi on 29.01.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 29.01.2025 at 2:30 p. m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Re-hearing: E/51511/2018 M/s. Jindal Steel & Power Ltd. Coal Mines

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2025

ORDER NO. 17 of 2025

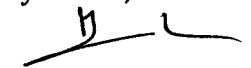
Hon'ble President is pleased to order the sitting commencing from **03.02.2025** to **07.02.2025** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.02.2025	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters
to 07.02.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. If one of the Judicial Members is on leave/tour, the other Judicial Member will hear all the Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar